

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 29 of 2013 &
IA No. 45 of 2013**

Dated : 27th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Nabha Power Ltd. & Anr. ... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

ORDER

At the request of both the parties, post the matter for further hearing on **28th October, 2013 at 2:30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vt